



035410

The High Court of Kerala

Kochi: 682 031  
Dated: 16.4.2019

Proceedings

High Court establishment-Transfer and posting of Section Officers / Court Officers, High Court- orders issued.

Read: (1) High Court proceedings No.A5-91535/2017 dated 12.4.2019.  
(2) High Court proceedings No.A5-44403/2018(1) dated 12.4.2019.

Order No. A5-91535/2017

I. Pursuant to the High Court proceedings read (1) & (2) above, the following Officers are posted to the Sections mentioned against their names:

Sl.No.	Name & Designation	Section
1	Sri.Valsaraj P.C., Section Officer (H.G.) / Court Officer (H.G.)	Filing Data Entry
2	Smt.Parvathy S.Nair, Section Officer / Court Officer	CAT/SAT Cell
3	Sri.Anand R., Section Officer / Court Officer	Court Officers' Section
4	Sri.Felix John, Section Officer / Court Officer	OP (W&Y)
5	Smt.Rekha Joseph P., Section Officer / Court Officer	G(Accounts-II)
6	Sri.Eldho K.Mathai, Section Officer / Court Officer	D-II Section

II. The undermentioned Officer is transferred and posted to the Section mentioned against her name:

Sl.No	Name & Designation	From	To
7.	Smt.Lily G.S. Section Officer (H.G.) / Court Officer (H.G.)	D-II Section	CRP Section

The above transfers / posting will come into force with immediate effect.

(p.t.o.)

I.T

Serial Nos. 1 to 4 & 7 will be eligible for compensatory allowance at the rate of Rs.1000/- per month for attending cause list work.

(By Order)

  
K. Harpal  
Registrar General

To

- The persons concerned.
- The Accountant General (A&E) Kerala, Thiruvananthapuram. (6 copies)
- The Joint Registrars concerned.
- The Deputy Registrars concerned.
- The Assistant Registrars concerned
- The Section Heads concerned.
- The Confidential Assistants to the Registrars and  
the Additional Registrar (General Administration), High Court.
- The G (Accounts-I) Section, High Court.
- ~~The IT Section, High Court (For publishing in the High Court Website)~~
- The Administrative Records Section, High Court
- The File/Stock File